

Electricity Supply Un- Pending with  
dertakings Acquisi- Select Committee.  
tion Bill.

Public Gambling Bill . Do.

Verumpattamdars Bill . Do.

Restriction on Posses- Do.  
sion and Ownership of  
Lands Bill.

Special Rights in Lands Do.  
Abolition Bill.

Irrigation Bill . Taken up for  
consideration  
but not passed.

Compensation for Ten- Do.  
ants Improvements  
Bill.

#### B. Non-official Bills

Debt Relief Bill . Pending with  
Select Com-  
mittee.

Completion of Nation- Do.  
alisation of Trans-  
port Bill.

Malayala Brahmin Bill Do.

Cochin Co-operative Introduced.  
Land Mortgage Bank  
(Amendment) Bill.

Artisans' Protection Bill Do.

Private School Teach- Do.  
ers' Lot Improve-  
ment Bill

Prevention of Eviction Do.  
of Kudikidappukars  
(Amendment) Bill.

**SHRI GOVINDAN NAIR:** Do Gov-  
ernment propose to legislate into law  
any of the pending non-official Bills?

**SHRI GOVIND BALLABH PANT:**  
There are some non-official Bills.

**SHRI GOVINDAN NAIR:** I wanted  
to know whether the Government  
propose to legislate into law any of  
the pending non-official Bills.

**SHRI GOVIND BALLABH PANT:**  
Government will consider all the  
official and non-official Bills that were  
pending at the time.

#### PENDING CASES IN THE TRAVANCORE- COCHIN STATE

**\*386. SHRI GOVINDAN NAIR:** Will  
the Minister for HOME AFFAIRS be  
pleased to state:

(a) the present number of cases  
taken up and pending trial under

section 107 of the Criminal Procedure  
Code in Travancore-Cochin;

(b) the number of such cases pend-  
ing trial for more than (i) one year;  
(ii) two years; (iii) three years, and  
(iv) four years; and

(c) the reasons as to why the juris-  
diction over trial and conviction of  
cases taken up under the above sec-  
tion is still being vested in the exe-  
cutive even after the separation of  
the judiciary from the executive in  
Travancore-Cochin State?

**THE MINISTER FOR HOME AFFA-  
IRS (SHRI GOVIND BALLABH PANT):**  
(a) to (c). The information is being  
collected and will be laid on the Table  
of the House as soon as possible.

#### रेल इंजनों के लिये नये ईंधन की खोज

**\*३८७. श्रीमती सावित्री निगम :** क्या  
प्राकृतिक संसाधन तथा वैज्ञानिक गवेषणा  
मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या जीलगोरा की ईंधन-अनु-  
संधान-संस्था ने रेल इंजनों को चलाने के  
लिए किमी नये किस्म के ईंधन का पता  
लगाया है: और

(ख) यदि हा, तो इस ईंधन के उपयोग  
से एक वर्ष में फी इंजन कितने कोयले की  
बचत हो सकेगी ?

#### †[DISCOVERY OF A NEW FUEL FOR RUNNING LOCOMOTIVES

**\*387. SHRIMATI SAVITRY DEVI  
NIGAM:** Will the Minister for  
NATURAL RESOURCES AND SCIENTIFIC  
RESEARCH be pleased to state:

(a) whether the Fuel Research  
Institute, Jealgora has discovered a  
new kind of fuel for running railway  
locomotives; and

(b) if so, how much coal per  
engine can be saved in a year by the  
use of this fuel?]

†English translation.

**मंत्री संचार मंत्रालय (श्री राज बहादुर) :** (क) और (ख). ईंधन अनुसन्धान संस्था में किये गए अनुसन्धानों से यह प्रकट हो गया है कि भारतीय कोयलों से धुंधे से रहित घरेलू ईंधन को तैयार करते समय उत्पन्न निम्न तापमानीय कार्बनी तारकोल को जमाने से उपयुक्त डीजल तेल तैयार किया जा सकता है। डीजल रेल इंजन की कार्य क्षमता वाष्प रेल इंजन की अपेक्षा अधिक होने की आशा की जाती है। इसलिए कोयले के उपभोग में भी बचत होने की सम्भावना है। कोयले की बचत के आंकड़े नहीं बताये जा सकते क्योंकि इस के लिए विस्तृत जांच की आवश्यकता है।

†[THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). Investigations carried out at the Fuel Research Institute have shown that suitable diesel oil can be prepared by hydrogenation of low temperature carbonisation tar produced in course of preparation of smokeless domestic fuel from Indian coals. Since the efficiency of diesel locomotives is expected to be appreciably greater than that of steam locomotives, it is probable that a saving of coal may result. The saving in coal cannot be stated as the matter requires detailed examination.]

**श्रीमती सावित्री देवी निगम :** श्रीमन्, क्या मैं यह जान सकती हूँ कि इस प्रकार इस ईंधन का प्रयोग किसी लाइन पर अभी तक किया गया है या नहीं ?

**श्री राज बहादुर :** जी, नहीं।

**श्रीमती सावित्री देवी निगम :** इस प्रयोग में कितने दिनों का समय है ? यह प्रयोग कर के कितने दिनों में यह जाना जा सकता है कि इस ईंधन की कीमत कोयले की तुलना में कितनी कम होगी ?

**श्री राज बहादुर :** अभी यह प्रयोग अनुसंधान अवस्था से निकला हँ है। अनुसंधान

हो चुकने के बाद अब उसके लिए प्रोजेक्ट तैयार करना होगा और उम प्रोजेक्ट में काफी व्यय होगा जिसके बारे में भी विचार करना होगा। जहाँ तक बचत का मवाल है, मैं एक उदाहरण दे सकता हूँ कि जहाँ हम एक टन डीजल आयल खर्च करेंगे वहाँ ८ या १० टन कोयले की बचत कर सकते हैं।

**SHRI H. D. RAJAH:** Is it the policy of the Government to run these engines without coal as it ran at Kharagpur without drivers?

**MR. CHAIRMAN:** The question does not arise.

**SHRI MAHESWAR NAIK:** How does this cost of fuel compare with the electrified trains?

**SHRI RAJ BAHADUR:** I think a comparison can be made in terms of efficiency which means how much work is extracted from a given quantity of coal or other material. In case of steam produced from coal it is estimated that only about 5 per cent. of the possible work contained in the fuel consumed is extracted in this means of traction. In case of electricity it is about 12 per cent. In case of diesel it is about 30 per cent. That is the economy that is reflected by these percentages of efficiency

**भारतीय प्रशासकीय सेवा के लिए विशेष भर्ती**

\*३८८. **श्री नवाब सिंह चौहान :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि किन कारणों से मध्य-लोक-सेवा-आयोग ने भारतीय प्रशासकीय सेवा की विशेष भर्ती के लिये अभ्यर्थिता केवल उन्हीं व्यक्तियों तक सीमित रखी है जिन को कम से कम तीन सौ रुपये की मासिक आय होती है ?

†[SPECIAL RECRUITMENT TO THE INDIAN ADMINISTRATIVE SERVICE

\*388. **SHRI NAWAB SINGH CHAUHAN:** Will the Minister for HOME AFFAIRS be pleased to state the